

EXTRAORDINARY

REGD. NO. JK-33



**THE  
JAMMU AND KASHMIR GOVERNMENT GAZETTE**

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Separate paging is given to this part in order that it may be filed as a  
separate compilation.

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**PART III**

**Laws, Regulations and Rules passed thereunder.**

GOVERNMENT OF JAMMU AND KASHMIR  
CIVIL SECRETARIAT—DEPARTMENT OF LAW, JUSTICE AND  
PARLIAMENTARY AFFAIRS  
(Legislation Section)

Srinagar, the 27th September, 2018.

The following Act has been assented to by the Governor on  
27th September, 2018 and is hereby published for general information :—

**THE ISLAMIC UNIVERSITY OF SCIENCE AND  
TECHNOLOGY, KASHMIR (AMENDMENT) ACT, 2018**

(Governor Act No. XVI of 2018)

[27th September, 2018.]

Enacted by the Governor in the Sixty-ninth Year of the Republic of

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An Act to amend the Islamic University of Science and Technology, Kashmir Act, 2005.

In exercise of the powers vested under Proclamation No. P-1/18 of 2018 dated 20th June, 2018, the Governor is pleased to enact as follows :—

1. *Short title and commencement.*—(1) This Act may be called the Islamic University of Science and Technology, Kashmir (Amendment) Act, 2018.

(2) It shall come into force from the date of its publication in the Government Gazette.

2. *Amendment of section 8, Act No. XVIII of 2005.*—In section 8 of the Islamic University of Science and Technology, Kashmir Act, 2005, the full stop (.) at the end of sub-section (1), shall be substituted by the colon (: ) and thereafter the following proviso shall be added, namely :—

“Provided that during the continuation of Proclamation issued under section 92 of the Constitution of Jammu and Kashmir or Article 356 of the Constitution of India, as applicable to the State, the Governor shall be the Chancellor of the University.”

SATYA PAL MALIK,  
Governor.

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(Sd.) ASHISH GUPTA,  
Deputy Legal Remembrancer,  
Department of Law, Justice and Parliamentary Affairs.